

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF SNS DIAGNOSTICS LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	SNS DIAGNOSTICS LIMITED
2.	Date of incorporation of corporate debtor	19 th August 1983
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	L74899DL1983PLC016371
5.	Address of the registered office and principal office (if any) of corporate debtor	Room No. 106, First Floor, 2162/T-10 A, Guru Arjun Nagar, Main Patel Road, New Delhi - 110008
6.	Insolvency commencement date in respect of corporate debtor	14 th January 2020, (Order for IRP appointment passed by the Hon'ble NCLT on 28 th January, 2020)
7.	Estimated date of closure of insolvency resolution process	12 th July 2020 (180 days from the Insolvency commencement date)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Atiuttam Prasad Singh Reg. No.: IBBI/IPA-001/IP-P01914/2019-2020/12914
9.	Address and e-mail of the interim resolution professional, as registered with the Board	A-97 & 98, Upper Ground Floor, Street No. 6, Madhu Vihar, Delhi - 110092 Email: atiuttamsingh@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	A-97 & 98, Upper Ground Floor, Street No. 6, Madhu Vihar, Delhi - 110092 Email: snsdiagnosticslimited@gmail.com
11.	Last date for submission of claims	11 th February 2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at: NA	Web link for relevant forms: https://ibbi.gov.in/home/downloads Physical Address: NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the SNS DIAGNOSTICS LIMITED on 14th January 2020.

The creditors of SNS DIAGNOSTICS LIMITED, are hereby called upon to submit their claims with proof on or before 11th February 2020 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 29/01/2020

Place: New Delhi

Atiuttam Prasad Singh
Interim Resolution Professional

Reg. No.: IBBI/IPA-001/IP-P01914/2019-2020/12914

